

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
MUMBAI

WEST ZONAL BENCH

Excise Appeal No. 89256 of 2013

(Arising out of Order-in-Appeal No. PUN-EXCUS-002-APP-080-13-14
dated 23.08.2013 passed by the Commissioner(Appeals), Central
Excise, Pune II)

M/s. Jolly Board Ltd.

.....Appellant

**25 KM Stone, Miraj Pandharpur Road,
Deshing, Tal. Kalvathe Mahankal,
Dist. Sangli**

Vs.

Commissioner of Central Excise, Pune II

.....Respondent

**ICE House, 41-A Sasson Raod,
Opp. Wadia College, Pune**

APPEARANCE:

Shri Balkrishna Bhonde, Company Representative for the
appellant

Shri Sunil Kumar Katiyar, AC (AR) for the respondent

CORAM: Hon'ble Mr C J Mathew, Member (Technical)
Hon'ble Mr Ajay Sharma, Member (Judicial)

FINAL ORDER No: A/87084/2023

DATE OF HEARING: 01-11-2023

DATE OF DECISION : 01-11-2023

Per: Coram

Shri Balkrishna K Bhonde, Assistant Manager authorised to
appear on behalf of M/s Jolly Board Ltd, submits that appellant

desires to withdraw the appeal. Accordingly, the appeal is dismissed as withdrawn.

(Dictated and pronounced in open Court)

(Ajay Sharma)
Member (Judicial)

(C J Mathew)
Member (Technical)

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